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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No.....36/2000.....

Mangi Lal Sen

Versus *Uo9 L O.S.*

Date of Order	Orders
20.7.2000 <i>पिहित कोर्ट</i> <i>Manglik</i> <i>24-7-2000</i> <i>Received</i> <i>Kanwal</i> <i>26/7/2000</i>	Mr. Mahendra Shah - Counsel for applicant. Mr. K. N. Shrivastava - Counsel for the respondents. The learned Counsel for the respondents submits that the respondents are ready to take the applicant on duty. In view of the submissions made by the learned Counsel for the respondents, I direct the applicant to report on duty to respondent No. 4 immediately and respondent No. 4 is directed to take the applicant on duty immediately. With the above directions this O.A. is disposed of at the stage of admission. A copy of the order be supplied to the Counsel for the parties. <i>[Signature]</i> (S. K. Agarwal) M (J). 20/7/2000